GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 427 TO BE ANSWERED ON 17.11.2016

STIPEND TO DIFFERENTLY ABLED IN RURAL AREAS

427. KUNWAR BHARATENDRA:

SHRIMATI SUPRIYA SULE:

SHRI CH. MALLA REDDY:

SHRI MUTHAMSETTI SRINIVASA RAO (AVANTHI):

SHRI DHANANJAY MAHADIK:

DR. HEENA VIJAYKUMAR GAVIT:

SHRI SATAV RAJEEV:

DR. J. JAYAVARDHAN:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Union Government proposes to provide stipend to every differently abled person from rural areas under the Government's Skill Development Programme;
- (b) if so, the details and the objectives thereof;
- (c) whether the stipend scheme would cover both the Government and private sectors;
- (d) if so, the details thereof; and
- (e) whether his Ministry has submitted any proposals to the common norms committee of the Ministry of Skill Development for this purpose and if so, the details thereof and the response thereto?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

- (a): Ministry of Rural Development is undertaking a placement linked skill Development scheme for rural poor youth under National Rural Livelihoods Mission, called Deen Dayal Upadhyaya Grameen Kaushal Yojana (DDU-GKY). This scheme does not provide for payment of stipend to candidates trained under the scheme, including candidates who are differently-abled. Further there is no proposal to provide for stipend to every differently abled person from rural areas under the scheme.
- (b) to (d): Does not arise in view of reply to (a) above.
- (e): Ministry of Rural Development has not submitted proposal to Common Norms Committee in the Ministry of Skill Development and Entrepreneurship for providing stipend to every differently abled person from rural areas. However, under the DDU-GKY, Ministry of Rural Development has developed a framework for Placement Linked Skill Development of Persons with Disabilities. In order to align the provisions of framework with the Common Norms for Skill Development schemes, Ministry of Rural Development has referred the framework for Skill Development of Persons with Disabilities to Common Norms Committee in Ministry of Skill Development and Entrepreneurship. Approval of Common Norms Committee is awaited.
